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SLP(C)No. 16064 OF 2004
ITEM No.16

Court No.10

SECTION XII
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.16064/2004

(From the judgement and order dated 06/02/2004 in WP 26637/03
of The HIGH COURT OF MADRAS)

SECRETARY TO THE GOVT. & ANR.

Petitioner (s)

VERSUS

M. SENTHIL KUMAR

Respondent (s)

(With prayer for interim relief and office report)

Date : 21/02/2005 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARIJIT PASAYAT
HON'BLE MR. JUSTICE S.H. KAPADIA

For Petitioner (s) Mr. K.K.Venugopal, Sr. Adv.
Ms. Seema Bengani, Adv.
Mr. Subramonium Prasad., Adv.

For Respondent (s)

UPON hearing counsel the Court made the following
O R D E R

Arguments heard.

Judgment reserved.

(Shashi Sareen) (Vijay Aggarwal)
Court Master Court Master

Book referred:-

1. 2005(2) Scale 1